



Central Administrative Tribunal Principal Bench, New Delhi

R.A. No.22/2020 in O.A. No.3668/2019

This the 2nd day of March 2020

Hon'ble Sri Justice L. Narasimha Reddy, Chairman
Hon'ble Ms. Aradhana Johri, Member (A)

Kamesh Chand Sharma s/o Sh. Prem Chand Sharma
AE, age 57 years Group B
r/o C-16, Navkunj Apartments
IP Extension, Delhi

..Applicant

Versus

1. The Commissioner
South Delhi Municipal Corporation
Dr. S P Mukherjee Civic Centre, 94th Floor
J L Marg, New Delhi
2. Additional Commissioner
South Delhi Municipal Corporation
Civic Centre, Minto Road,
New Delhi
3. Deputy Commissioner (South Zone)
South Delhi Municipal Corporation
Green Park, New Delhi
4. Deputy Controller of Accounts (South Zone)
South Delhi Municipal Corporation
Green Park, New Delhi

..Respondents

O R D E R (in circulation)

Justice L. Narasimha Reddy:

We have perused the order in O.A. as well as Review Application. We do not find any error, either factual or legal, in the order passed in O.A.

2. Accordingly, the R.A. is rejected, in circulation.



(Aradhana Johri)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

/sunil/